

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

226. C.P.(CAA)/170(MB)2023 C.A.(CAA)/32(MB)2022

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: TSR Consultants Private Limited

SECTION : 230 -232 of the Companies Act 2013

Presence:

Mr. Nimad Sahasrabuddhe, Professional for the Petitioner.

Mr. Gaurav Jaiswal, Counsel for the RD

ORDER

The Counsel for the Petitioner seeks time to complete the shareholding pattern. In the meantime, the RD may also state the reasons for asking the applicant to submit Ben 2 Form. The matter is adjourned to 13.10.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/P/